

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No: 405 /2007
This, the 11th day of January 2008

Hon'ble Mr. Shanker Raju, Member (J)

Smt. Guddi Devi @ Nirmla, aged about 40 years, wife of Late Om Prakash, Resident of Nirmal Sadan, Bana Mampur, Chhoti Bazar, Post -Buxi Ka Talab, Lucknow.

Applicant.

By Advocate: None

Versus

1. Union of India through the Ministry of Agriculture Secretary, Govt. of India, New Delhi.
2. Director General, Agriculture Indian Industries Sugarcane Research Krishi Bhawan, New Delhi.
3. Director, Indian Sugarcane Research Institute, U.P. Raebareh Road, Lucknow.
4. Assistant Finance & Accounts Officer, Indian Institute of Sugarcane Research, Lucknow.

Respondents.

By Advocate: Sri S.N. Mishra

Order (Oral)

By Hon'ble Mr. Shanker Raju, Member (J)

Claim of applicant is for compassionate appointment. I do not find any order passed by the respondents, O.A. stands disposed with a direction to the respondents to consider the claim of applicant, if not already considered for compassionate appointment by passing a reasoned order. No costs.

S. Raju
(Shanker Raju)
Member (J)

HLS/-